

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4651
ANSWERED ON:22.04.2015
CORPORAL PUNISHMENT
Senguttuvan Shri Balasubramaniam

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the instances of young boys and girls being subjected to corporal punishment in Madarasas for their inability to study have been brought to the notice of the Government;
- (b) if so, the details thereof during the last three years and the reaction of the Government thereto; and
- (c) the steps being taken by the Government to eradicate corporal punishment altogether from the Madarasas?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c) : Madarasas are regulated by some State Governments or by the State Madarsa Boards where applicable. No data on their performance or complaints is maintained at the national level.